



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-179/NCLAT/CHN BEN/2026

Dated: 29th Sept 2026

NOTICE

Ref.: F.No. 012-175/NCLAT/CHN BEN/2026 dated 03rd Sept 2026

Please take notice that the next date of hearing in the following matter of Chennai Bench, notified earlier vide reference cited, is **19.11.2026**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 392/2026 For Exemption IA No. 1125/2026 For Stay IA No. 1126/2026	MP Developers and Constructions Pvt Ltd Vs CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd & 7 Ors. WITH	Mr. Sunny Sheen Akkara	
2.	Comp App (AT) (CH) (Ins) No. 399/2026 For Stay IA No. 1140/2026 To dispense with IA No. 1141/2026 For Direction IA No. 1142/2026	The English Electric Employees Welfare Association Vs CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd & 7 Ors.	Ms. M Pushpavalli	

By order of Hon'ble Member (Judicial)

Chennai Bench

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